

[3 May, 2007]

RAJYA SABHA

for empanelment, even for the first time, as their CR dossiers were not complete and 7 officers were not yet empanelled as they did not meet the bench-mark fixed for empanelment as Joint Secretary.

(d) and (e) 22 officers out of the total 36 Directors belong to the batches which have not been considered for empanelment, so far.

These officers will be considered for empanelment as and when their batches are empanelled.

### **Reservation for women in promotion**

†3119. DR. PRABHA THAKUR: Will the PRIME MINISTER be pleased to state:

(a) whether any provision for reservation of women in promotion in private jobs has also been made like in Government jobs or whether Government propose to implement any such provision in future;

(b) if so, the policy laid down by Government in this regard; since when it would be implemented and whether Government propose to make such provisions by bringing any Bill; and

(c) if not, the reasons therefor with details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS (SHRI SURESH PACHOURI):

(a) to (c) There is neither a provision nor a proposal at present for reservation in promotion for women in services.

### **Public-private partnership for project**

†3120. SHRI RAM JETHMALANI:  
DR. MURLI MANOHAR JOSHI:

Will the PRIME MINISTER be pleased to state:

(a) whether it is a fact that institutions formed on the basis of public and private partnership for construction of projects regarding basic development in the country have not yielded promising results;

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†Original notice of the question was received in Hindi.

- (b) if so, the facts in this regard;
- (c) whether Government have also decided to take certain steps to improve the said system ; and
- (d) if so, the details of such a decision?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING  
(SHRI M.V. RAJASEKHARAN): (a) No, Sir.

(b) Does not arise.

(c) and (d) With a view to ensuring effective implementation of projects based on public private partnership, government has prescribed a robust system of appraisal and approval of the projects through a Public Private Partnership (PPP) Appraisal Committee under the chairmanship of Secretary, Department of Economic Affairs. A number of standardised documents such as model concession agreements are also being adopted for use in PPP projects with the objective of improving the policy and regulatory framework for PPPs.

### **Dependence of population on GDP**

†3121. SHRI RAVI SHANKAR PRASAD:  
SHRI RAM JETHMALANI:

Will the PRIME MINISTER be pleased to state:

- (a) whether it is a fact that 60 per cent of population from the total population of the country is dependable on 20 per cent of gross domestic product whereas remaining 40 per cent population is dependable on 80 per cent of Gross Domestic Product (GDP);
- (b) if so, the facts thereof and the reaction of Government thereto;
- (c) whether Government have contemplated taking any policy decision to improve the said situation during the Eleventh Plan; and
- (d) if so, the details of such policy decisions?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING  
(SHRI M.V. RAJASEKHARAN): (a) and (b) As per 61st round of National

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